

Vidya Amin

**IN THE HIGH COURT OF JUDICATURE AT BOMBAY
ORDINARY ORIGINAL CIVIL JURISDICTION**

PUBLIC INTEREST LITIGATION (L) NO. 5843 OF 2020

Chirag Rajiv Chanani & Ors. ... **Petitioners**
vs.
Union of India & Ors. ... **Respondents**

**WITH
INTERIM APPLICATION NO. 1029 OF 2021
IN
PUBLIC INTEREST LITIGATION (L) NO. 5843 OF 2020**

Sagar Ashok Shahani ... **Applicant**
in the matter between
Chirag Rajiv Chanani & Ors. ... **Petitioners**
vs.
Union of India & Ors. ... **Respondents**

**WITH
INTERIM APPLICATION NO. 128 OF 2021
IN
PUBLIC INTEREST LITIGATION (L) NO. 5843 OF 2020**

Venkatesh C. Kyatham ... **Applicant**
in the matter between
Chirag Rajiv Chanani & Ors. ... **Petitioners**
vs.
Union of India & Ors. ... **Respondents**

**WITH
INTERIM APPLICATION NO. 1028 OF 2021
WITH
INTERIM APPLICATION (L) NO. 5851 OF 2020
WITH
INTERIM APPLICATION (L) NO. 5849 OF 2020
IN
PUBLIC INTEREST LITIGATION (L) NO. 5843 OF 2020**

Chirag Rajiv Chanani & Ors. ... **Applicants/
Petitioners**
vs.
Union of India & Ors. ... **Respondents**

**WITH
INTERIM APPLICATION (L) NO. 5845 OF 2020
IN
PUBLIC INTEREST LITIGATION (L) NO. 5843 OF 2020**

Ashley David Cusher	...	Applicant
in the matter between		
Chirag Rajiv Chanani & Ors.	...	Petitioners
vs.		
Union of India & Ors.	...	Respondents

**WITH
PUBLIC INTEREST LITIGATION (L) NO. 3784 OF 2020**

Bar Council of Maharashtra and Goa	...	Petitioner
vs.		
Union of India, through the Secretary, Ministry of Home Affairs & Ors.	...	Respondents

**WITH
INTERIM APPLICATION (L) NO. 17050 OF 2021
IN
PUBLIC INTEREST LITIGATION (L) NO. 3784 OF 2020**

Yeshwant Sudhakar Deshpande & Anr.	...	Applicants
in the matter between		
Bar Council of Maharashtra and Goa	...	Petitioner
vs.		
Union of India, through the Secretary, Ministry of Home Affairs & Ors.	...	Respondents

**WITH
PUBLIC INTEREST LITIGATION (L) NO. 15695 OF 2021**

Mohan Prabhakar Bhide	...	Petitioner
vs.		
State of Maharashtra & Ors.	...	Respondents

**WITH
PUBLIC INTEREST LITIGATION (L) NO. 16702 OF 2021**

Mumbai Marathi Patrakar Sangh	...	Petitioner
vs.		
The State of Maharashtra & Anr.	...	Respondents
Mr. Shyam Dewani with Ms. Heena Kapoor and Ms. Bhoomi Katira		

and Kandarp Trivedi i/b. Dewani Associates for the petitioners in PIL(L) No. 5842 of 2020.

Dr. Milind Sathe, Senior Advocate with Mr. Prasad Dhakephalkar, Senior Advocate with Dr. Uday Warunjikar i/b. Sumit Kate for the petitioner in PIL(L) No. 3784 of 2020.

Mr. Alankar Kirpekar a/w. Mr. Shekhar Bhagat, Aakash Joshi i/b. Neelaji Kirpekar & Shekhar Bhagat for the petitioner in PIL(L) No. 15695 of 2021.

Dr. Nilesh Pawaskar a/w. Ms. Sangeeta Pawaskar, Ms. Namrata Agashe, Mr. Rajendra Jain. Mr. Krishnan Iyer and Vinsha Acharya i/ b. Sudha Dwivedi for the petitioner in PIL(L)/16702/2021.

Mr. Abhay Anturkar with Ranjit Shinde i/b. Ajinkya Udhane for the applicant in IA No. 128 of 2021.

Mr. Deepak Sharma for the applicant in IA(L) No. 17050 of 2021.

Mr. Anil Singh, ASG with Mr. T.J. Pandian, Mr. D.P. Singh, Mr. T.C. Subramanian, Mr. Dheer Sampat and Ms. Prachi Shah for respondent/UOI/Railways.

Mr. A.A. Kumbhakoni, A.G. with Ms. Purnima Kantharia, G.P. with Ms Geeta Shashtri, Addl. G.P. and Ms. Jyoti Chavan, AGP for the State.

**CORAM : DIPANKAR DATTA, CJ &
G. S. KULKARNI, J.**

DATE : AUGUST 5, 2021

PC :

1. List this entire bunch of petitions on **August 12, 2021**. The State may file its reply affidavit to Public Interest Litigation (L) No. 15695 of 2021 in the meanwhile.

(G. S. KULKARNI, J.)

(CHIEF JUSTICE)